

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 835
TO BE ANSWERED ON DECEMBER 02, 2021

CONSTRUCTION OF HOUSES UNDER PMAY IN MAHARASHTRA

NO. 835. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the physical targets fixed by the Government for construction of houses under Housing for All scheme under Pradhan Mantri Awas Yojana - Urban (PMAY-U) during the last three years and current year in the State of Maharashtra;**
- (b) the details of the houses actually been constructed in the State of Maharashtra during the above mentioned years; and**
- (c) whether the State of Maharashtra has been given enough funds under this scheme during the above mentioned period and if so, the details of funds allocated and utilized during the said period?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING and URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a)&(b): Pradhan Mantri Awas Yojana-Urban (PMAY-U) Scheme guidelines provide flexibility to States/ Union Territories (UTs) for appraising and approving project proposals based on demand assessed and to approach the Union Government for release of Central assistance. There are no year-wise fixed targets under

PMAY-U. For the State of Maharashtra, so far, 13,52,080 houses have been sanctioned, which includes 11,74,328 sanctioned during the last three years and current year, i.e., 2018-19 to 2021-22 (up to 22.11.2021). Out of 11,74,328 houses, 5,79,800 houses have been grounded and 4,19,896 houses have been completed.

(c): During the above mentioned period an amount of ₹19,783.12 crore has been sanctioned out of which ₹10,113.78 crore has been released and ₹9,279.74 crore utilised.

The Central Assistance is approved in proportion to houses sanctioned and its release to respective State/UT Governments is incumbent on various compliances by State/UT Governments as stipulated in scheme guidelines, mainly, submission of Utilisation Certificates (UCs) for funds released by the Union Government, Aadhaar seeding of beneficiaries in the Management Information System (MIS); Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of various stages of construction of houses/ projects; registration of projects under Real Estate (Regulation and Development) Act, 2016 (RERA), etc.
